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munist Party of India dated January 2, 1970, regarding the atrocities committed by the Central Reserve Police in Strkakulam District of (Andhra Pradesh) in the name of suppressing the Naxalite movement;

- (b) if so, whether his Ministry has taken up the matter with the Government of Andhra Pradesh for putting a stop to such atrocities: and
- (c) whether the Central Government have conducted any investigations in this regard and whether Government propose to institute a judicial enquiry into the matter?

THE MINISTER OF HOME AFFAIRS (SHR1 Y. B. CHAVAN): (a) Yes Sir.

- (b) The State Government have reported that the allegations are baseless.
  - (c) No Sir.

EXCAVATION WORK IN CHANDIGARH

\*79. SHRI BABUBHAL M. CHINAL: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state whether there is any proposal under the consideration of the Archaeological Survey of India to undertake excavation work in Chandigarh where the Harappan culture has recently been discovered?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION YOUTH SERVICES (SHRIMATI JAHA-NARA JAIPAL SINGH): At the present stage the Archaeological Survey of India has no proposal to undertake excavation at Chandigarh. The Survey, however, had advised the Department of Ancient Indian Culture and Archaeology, University of Punjab, to undertake exploration of the unbuilt area at the back of the site of discovery for which the survey can extend technical assistance.

TEMPLES IN PONDICHERRY

\*80. SHRI THILLAI VILLALAN: SHRI G. P. SOMASUNDARAM: SHRI KANCHI KALYANA SUN-DARAM: SHRI S. SIVAPRAKASAM:

Will the Minister of EDUCATION AND

YOUTH SERVICES be pleased to state:

(a) whether Government have any proposal to enact a Central legislation for the

purpose of protection and administration of temples in the Union Territory of Pondicherry; and

(b) if so, what are the details of the proposal?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND YOUTH SERVICES (SHRIMATI JAHA-NARA JAIPAL SINGH): (a) to (b): The Ancient Monuments and Archaeological Sites and Remains Act 1958 was extended to the territory of Pondicherry with effect from the 1st October, 1963. Eight monuments were taken over de facto and protected by the Archaeological Survey of India. Five of these are temples.

PAK AND CHINESE SPIES

\*81. SARDAR GURCHARAN SINGH TOHRA:

> NARINDAR SINGH SARDAR RRAR:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that Pak and Chinese spies are active in different parts of the Country;
  - (b) if so, the details thereof;
- (c) the names of the places from where the Pak and Chinese spies have been arrested during the last six months; and
- (d) the steps taken by the Union Government in this regard?

THE MINISTER OF HOME AFFAIRS (SHRI Y. B. CHAVAN): (a) The Government have no such information.

- (b) Does not ause.
- (c) A statement is laid on the Table of the house. (See below).
- (d) Vigilance is maintained by all concerned agencies of the Government to detect and curb such activities.

Statement, based on information received from State Governments/Union Territories, laid on the Table of the House, showing places from where suspected Pak! Chinese spies were arrested during last six months.

| 1. P. S. Guru Har Sahai           | )        |
|-----------------------------------|----------|
| 2. Amritsar                       | i        |
| 3. Jalalabad (District            | i        |
| Ferozepur)                        | ĺ        |
| 4. Adampur                        | ì        |
| 5. Batala (P. S. Dera Baba        | Ī        |
| Nanak)                            | İ        |
| 6. Samra (District Amutsar)       |          |
| 7. P. S. Jalalabad                | i        |
| 8. P. S. Ramdas                   | - !      |
| 9. Sujanpur, Distt. Gurdaspur     | ł        |
| 10. Bhagtana (Distt. Gurdaspur)   | ď        |
| 11. Lakha Musahab, Distt.         | > Punjal |
| Ferozepur                         | r unju   |
| 12. Knilchi Qadim (Distt.         | 1        |
| Ferozepur)                        | 1        |
| 13. Ladoke (Distt. Ferozepur)     | 1        |
| 14. Kot Raizada, Distt. Amritsar  | {        |
| 15. Village Rukna Mangla          | 1        |
| (Distt. Ferozepur)                | ì        |
| 16. Bhuchar (P. S. Jhabal)        | 1        |
| 17. Village Lelchian (Ferozepur)  |          |
| 18. Jullundur Cantt.              | ļ        |
|                                   | i        |
| 19. P. S. Valtoha (Distt. Amritsa |          |
| 20. Ambala                        | Haryana  |

Information in respect of Assam, Jammu and Kashmir, Kerala, Rajasthan, West Bengal, Tripura and Himachal Pradesh is awaited and will be laid on the Table of the House.

Chandigarh

21. Chandigarh

U.G.C. PAY SCALES FOR PROFESSORS, LECTURERS, ETC., IN MYSORE COLLEGES

## \*82. SHRI MULKA GOVINDA REDDY: Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state:

- (a) the present U.G.C. scales of pay and allowances of lecturers, assistant professors, readers and professors in the three Universities of Mysore State;
- (b) whether the same scales of pay have been given to the lecturers, assistant professors, readers and professors in the (i) Government colleges in Bangalore and in other parts of Mysore State; (ii) in private colleges in Bangalore and in other parts of Mysore State;
- (c) whether Government's attention has been drawn to the fact that the Lecturers in Government colleges in Mysore stagnate in the same scale of pay, even though they have put in more than 15 years of service;
- (d) whether any steps are being taken to give higher grades to such Lecturers who have put in more than 15 years of service; and

(e) what steps Government propose to take to bring the scales of pay of lecturers in Government colleges at par with their counterparts in the Universities?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (PROF. V. K. R. V. RAO); (a) to (c). A statement is laid on the Table of the Sabha.

(a) All the three Universities in Mysore State have been permitted to adopt the following salary scales framed by the Government of India on the recommendations of the University Grants Commission:

| Professors | $\dots \mathbf{R}_{5}$ . | 1100-50-1300-60- |
|------------|--------------------------|------------------|
|            | 16                       | 00               |
| Readers    | Rs.                      | 700-50-1250      |
| Lucturers  | Rs.                      | 400-40-8m-50-    |
|            | 95                       | 0.               |

One-third of the ports of Profesiers are in the ceale of R., 1600-100-1800. There is no post of Assistant Professor. In addition the teachers are paid Dearness Allowance at State Government rates.

(b) The scales granted to the various categorie, of the effects in both the Government/
prission of the editiges of Bangulore and other parts of the Mysore State are indicated below:

| Professor- <i>cum</i> -<br>Principal | Rs. 600-40-1000 plus<br>special pay of <b>Rs. 100</b><br>p.m. |
|--------------------------------------|---|
| Professor                            | Rs. 400-30-700-40-900   |
| Reader-cum-                          | Rs. 400-30-640-40-  |
| Principal                            | 800 plus special pay of Rs. 100 p.m.                          |
| Reader                               | Rs. 400-30-640-40-  |
| Lecturer                             | . Rs. 300-25-600.   |

- (c) The State Government is reported to be seized of this question.
- (d) The matter is under consideration of the Government of Mysore.
- (e) The State Government does not propose to bring the pay scales of lecturers in Government colleges which are under-graduate colleges, on par with their counterparts in the Universities.